

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 207 of 2013

Dated : 21st April, 2014

In the matter of :

M/s Rana Sugars Ltd. ... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Vishal Gupta
Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-3

ORDER

There is no sitting of the Bench today.

At the request of the learned counsel for the parties, the matter is posted for hearing on **30th April, 2014.**

Court Master